GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 2198 (TO BE ANSWERED ON 21.12.2023)

CENTRAL GOVERNMENT JOBS FOR DEPENDENTS OF DECEASED

2198 # DR. LAXMIKANT BAJPAYEE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is a provision for providing jobs by the Central Government to the dependents of the deceased as per hundred percent eligibility for a post on the lines of State Governments, if so the, details of such provision, if not, whether Government will consider providing the same; and
- (b) whether every department in the Central Government has different service rules in respect of dependents or they have similarities in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): Appointment on compassionate grounds in the Government of India is regulated by instructions of the Department of Personnel and Training (DoPT) consolidated and issued vide Office Memorandum No. 14014/1/2022-Estt.(D) dated 02.08.2022. As per these instructions, upto a maximum of five percent direct recruitment vacancies in a year in Group 'C' Central Civil Posts, can be filled up on compassionate grounds, by Ministries/ Departments subject to conditions mentioned therein.
